

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 321**  
**412/397-403/PB/2018**

**IN THE MATTER OF:**

M/s. Shiv Raj Gupta	.... Petitioner/Applicant
Vs.	
Cameo Fabrics Pvt. Ltd. & Ors.	.... Respondent

**Order u/S. 397-398**

**Order delivered on 01.07.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Mr. Rajnish Sinha, Mr. Dhruv Jain, for R-11 Mr. Mohit D. Ram, Adv. for R-Sanjay Gupta, Mr. Virender Ganda, Sr. Adv., Ms. Henna Gorge, Adv. For Respondent- Jadish Lal Gupta

**ORDER**

Mr. Mohit D Ram, Ld. Counsel appearing for Mr. Sanjay Nandlal Gupta one of the deceased Respondent, undertakes to provide the details of the LRs to the Ld. Counsel appearing for the Applicant within one week.

List the matter **on 23.09.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**